

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2015

Dated : **2nd December, 2015**

In the matter of:

Meghalaya Power Distribution Corporation Ltd.	Appellant(s)
Versus		
Meghalaya State Electricity Regulatory Commission	Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for hearing on **19th January, 2016.**

Court Master

rkt/vt